

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) FOR S ESHWAR
MOHAMED JAVED SHERIF

COUNSEL FOR RESPONDENTS
R2 - R6 (CA)

[Signature]

2) THRIYAMBAR KANAN
PAVITRA V.
PREETI MOHAN }

For the
Petitioner

in the Imp. Applicant

[Signature]

3) B. Dhanaraj -

ORDER

Counsel for both the parties present. Counsel representing Applicant for being impleaded in the petition present. The rival parties have made submissions in detail. After hearing, order is reserved in relation to C.A.No.1 of 2013.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)